

STATEMENT-IV

Details of number of housing colonies for the Telegraph employees in Rajasthan (District-wise)

S.No.	Name of Distt.	No. of Housing colonies
1.	Ajmer	4
2.	Alwar	7
3.	Banswara	1
4.	Baran	1
5.	Barmer	3
6.	Bharatpur	3
7.	Bhilwara	1
8.	Bikaner	2
9.	Bundi	1
10.	Chittorgarh	1
11.	Churu	-
12.	Dausa	-
13.	Dholpur	1
14.	Dungarpur	1
15.	Hanumangarh	1
16.	Jaipur	6
17.	Jaisalmer	1
18.	Jalore	1
19.	Jhalawar	1
20.	Jhunjhunu	2
21.	Jodhpur	3
22.	Kota	3
23.	Nagaur	2
24.	Pali	4
25.	Rajsamand	-
26.	Sawai Madhopur	2
27.	Sikar	-
28.	Sirohi	2
29.	Sriganganagar	1
30.	Tonk	1
31.	Udaipur	2
Total		58

Note : A block of staff quarters of more than one at a place has been considered as a colony

International Film Festival

1722. SHRI SANAT KUMAR MANDAL : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether any guidelines have been laid down for holding of the International Film Festival in either of the four metro cities:

(b) if so, the details thereof and if not, the reasons therefor and the manner in which the venue is selected:

(c) whether the place of the next International Film Festival has been selected:

(d) if so, the details thereof; and

(e) if not, the time by which it is likely to be selected?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) and (b). The venue of the festival is decided every year by rotation from among the major film producing centres in India besides New Delhi, taking into account all relevant factors

(c) Yes, Sir.

(d) The next International Film Festival will be held at Thiruvananthapuram (Kerala).

(e) Does not arise.

[English]

Employment in Tobacco Sector

1723. SHRI RAMCHANDRA VEERAPPA : Will the Minister of LABOUR be pleased to state

(a) whether there is a proposal to protect employment in the tobacco, cigarette and bidi sectors:

(b) if so, the details thereof; and

(c) the measures proposed to enhance employment in these sectors?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) : (a) No such proposal is under consideration at present as there seems to be no significant threat of unemployment among beedi workers at present.

(c) Several labour laws viz., the Beedi & Cigar Workers (Conditions of Employment) Act, 1966, the Minimum Wages Act, 1948, the Payment of Wages Act, 1927 etc. are applicable to beedi workers and protect their interests. Moreover, a number of welfare schemes in the fields of health, housing, education and recreation are being implemented by the Government for the welfare of beedi workers

[Translation]

Producers in Doordarshan

1724. SHRI SOUMYA RANJAN : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the criteria fixed for according authorisation to the producers under the Commission programme by Doordarshan;

(b) the number of producers authorised under the programme during each of the last three years and